

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 12448/2023

(Arising out of impugned final judgment and order dated 21-09-2023 in CA No. 232/2022 passed by the High Court Of Judicature At Bombay)

THE NATIONAL INVESTIGATION AGENCY

Petitioner(s)

VERSUS

MAHESH SITARAM RAUT & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.199184/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.199185/2023-EXEMPTION FROM FILING O.T.)

Date : 27-09-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Suryaprakash V Raju, A.S.G.
Mr. Kanu Agarwal, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. Mihir Desai, Sr.Adv.
/Caveator(s) Ms. Aparna Bhat, AOR
Ms. Karishma Maria, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List the appeal for hearing on 05.10.2023.

The stay already granted by the High Court of Judicature At Bombay on operation of the impugned order shall continue until the next date of hearing.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR